

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 264 of 2014 in
DFR No. 1570 of 2014

Dated: 20th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory ... Respondent(s)
Commission & Anr.

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s): Mr. Raunak Jain for R.2
Mr. C.K. Rai
Mr. Vivek (Rep.) for R.1

ORDER

Now it has been reported that the Order passed by us on 01.08.2014 has been complied with by making payment of cost of Rs.5,000/- to the Charitable Organisation.

Therefore, the Registry is directed to number the Appeal and post for Admission on **22.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js